

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/127(CHE)/2024
NAME OF THE PETITIONER(S) : Indian Bank
NAME OF THE RESPONDENTS : Chempaka Devi
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. T Ravichandran for the Petitioner.

Ld. Counsel Shri. Pawan Jhabakh for the Respondent.

Ld. Counsel for the Respondent submits that Respondent is working hard to resolve the matter. There is also a petition filed under Section 7 against the Corporate Debtor before Court No. 2.

At request, list the petition for hearing on **22.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)